

**The Constitution (Amendment) Bill, 2024 (insertion of new article 21-B and amendment of the Seventh Schedule)**

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

DR. ASHOK KUMAR MITTAL: Sir, I introduce the Bill.

**The Entrepreneurship Leave Bill, 2024**

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I move for leave to introduce a Bill to make provisions in the service conditions of Central Government employees, employees of Public Sector Undertakings, employees of statutory, autonomous and constitutional bodies, so as to enable them to avail upto two years of unpaid leave to pursue their startup venture and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI VIVEK K. TANKHA: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): I humbly request all the hon. Members to maintain dignity and have pin drop silence.

**The Constitution (Amendment) Bill, 2024 (amendment of article 85)**

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

**The Right to Digital Literacy Bill, 2024**

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill to provide for a Digital Literacy Curriculum in all educational institutions to make the youth digitally literate and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): I would request hon. Members to not make a speech and just introduce the Bill. Now, Shri Derek O'Brien.

SHRI DEREK O'BRIEN: Sir, I did not understand your last instruction about giving a speech; I am merely introducing the Bill. It is a convention that when you introduce the Bill, you give one line on the Bill. So, I am sure it was not directed to me.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): No; it was general in terms of time. Please go ahead.

#### **The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024**

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill to amend the Bharatiya Nyaya Sanhita, 2023.

*The question was put and the motion was adopted.*

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): The next is, The National Tribal Heritage Council Bill, 2024. Shrimati Sumitra Balmik.

#### **The National Tribal Heritage Council Bill, 2024**

**श्रीमती सुमित्रा बाल्मीक** (मध्य प्रदेश) : महोदय, मैं प्रस्ताव करता हूँ कि देश में जनजातीय समुदायों की समृद्ध सांस्कृतिक विरासत की सुरक्षा, संरक्षा और संवर्धन के लिए राष्ट्रीय जनजातीय विरासत परिषद् की स्थापना करने तथा तत्संसक्त या उसके आनुषंगिक विषयों के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्रीमती सुमित्रा बाल्मीक** : महोदय, मैं विधेयक को पुरःस्थापित भी करती हूँ।